



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Oct/202425/7

DATED: 25/10/2024

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Oct/202425/7 dated 25/10/2024 of Norms Committee - VII for the year 2024-25 was held on 25/10/2024 under the Chairmanship of HARILAL KM,Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
3	Nimesh Singh, Young Professional	DGFT(HQ)
5	SHAISH KUMAR, Technical Consultant	DGFT
6	DINESHNARAIN MATHUR, Technical Consultant	DGFT
8	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	018305000460AM14
RA File Number	039404000756 AM13
Licence No and Date	0310745144/13/08/2013
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	2 / NC/7/MEET/Oct/202425/7		
Case Status	Case Approved		
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM REVIW00006714AM24		
RA File Number	039504001091 AM20		
Licence No and Date	0310835003/21/02/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
FILAMENT TAPE	50000.0 Kg	FILAMENT TAPE IN JUMBO ROLL	51000 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	3 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	BULKLINER LOGISTICS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006720AM24
RA File Number	NA
Licence No and Date	1010060567/26/06/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in meeting no. 3 dated 21.06.2024 . Hence, the committee decided to defer the case and directs the firm to submit the reply within 15 days.	

Case No.	4 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00000198AM25
RA File Number	NA
Licence No and Date	0710117303/20/11/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. 2. Copy of license. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	5 / NC/7/MEET/Oct/202425/7
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Case Status	Case Approved		
Party Name	GLS FILMS INDUSTRIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM APPLY 00007251AM24		
RA File Number	NA		
Licence No and Date	0510415974/24/11/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PRINTED LAMINATED ROLLS (OPP) (Net content of imported item Sl. No. 1. 45319 Kgs, Sl. No. 2. 99232 Kgs.(and Sl. No 3. 40457.6 Kgs))	1Kg	Aluminium Foil-7 Mic/ 1095 mm 7 mic/975 mm	1.03 Kg/Kg content in Export
		Exceed 1018MK (Ethylene Alpha Olefin Co polymer)	1.07 Kg/Kg content in export
		Chemical Coated PET Film	1.05 Kg/Kg Content in export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	6 / NC/7/MEET/Oct/202425/7		
Case Status	Case Approved		
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM REVIW00008328AM24		
RA File Number	34AA04007709 AM22		
Licence No and Date	3411001141/20/09/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
SOFTACRYLIC EMULSION	100 Kg	Styrene	9.572 Kg

(SPCRYLEOFG,SPCRYLEOFG,SPCRYL EFG,SPCRYL EHG)STYRENE ETHYL HEXYL ACRYLATE CO-POLYMER LATEX &RESIN(SOFT ACRYLIC EMULSION (SPCRYL EFG, SPCRYL EFG, SPCRYL EHG) STYRENE ETHYL HEXYL ACRYLATE CO-POLYMER LATEX & RESIN) (Solid Content 47-48%)		Alfa Methyl Styrene	1.914 Kg
		Acrylic Acid	9.57 Kg
		2 Ethyl Hexyl Acrylate	30.631 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	7 / NC/7/MEET/Oct/202425/7
Case Status	Case Rejected
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00001369AM25
RA File Number	03AX04001769 AM22
Licence No and Date	0311013372/27/03/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted the committee called firm for PH two times and both times the firm neither appeared for PH nor inform about the absentee. Hence, the committee decided to reject the case.	

Case No.	8 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00003568AM25
RA File Number	03AX04001750 AM23
Licence No and Date	0311015669/20/06/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
BOTH SIDE COATED PVC TENT FABRIC GRADE I OF GSM 240 Namely Both Side Coated PVC Tent Fabric Grade 1 of GSM 240 (Printed)	480000.0 SQUARE METER (SQM)	Warp Knitted Fabric 300(500)*300(840)/12*12 - 215cm / Warp Knitted Fabric 300(500)*300(840)/12*12 - 212cm	5,38,561 Sq. Meter
		Copper Powder Namely Rich Pale Gold Bronze powder	2000 Kg

Note: Import item no. 2 is used for printing purpose as such overall Value Cap of 5% of FOB may be allowed.

Rest of items in the license has not been imported, hence not been allowed.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	9 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002315AM25
RA File Number	03AX04000417 AM23
Licence No and Date	0311016700/29/07/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted the firm has informed NC via email that they won't be able to attend the personal hearing and requested for another date. Hence, the committee decided to defer the case.	

Case No.	10 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002317AM25
RA File Number	03AX04001891 AM23
Licence No and Date	0311017008/08/08/2022

Norms Committee Decision:

The committee considered the case as per agenda and noted the firm has informed NC via email that they won't be able to attend the personal hearing and requested for another date. Hence, the committee decided to defer the case.

Case No.	11 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	JPFL FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00001101AM25
RA File Number	05AX04001306 AM23
Licence No and Date	0511014188/10/08/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
BOPET OPAQUE WHITE FILM Containing 20-22% Barium Sulphate	1 Kg	PTA	0.7049 Kg
		MEG	0.2870 Kg
		Barium Sulphate	0.220 Kg
		Optical Brightner	0.0001 Kg
		TMP	0.0005 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	12 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00003172AM25

RA File Number	26AX04000056 AM23			
Licence No and Date	2611000721/29/09/2022			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item	Quantity	S.No.	Import Item	Quantity
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON	100 Kg	1	Mix of rubber and other ingredients for carcass otection, protecting, consolidating & insulating reinforcement material, Tread base application, insulating bead wire, ingredients for Kyle strip application Rubber Compound (Chloro butyl inner liner)	83.30 Kg
		2	Textile Tire Reinforcement Calendered Fabric - N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1	17.01 Kg
		3	BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32 Kg
		4	Film made up of Low density poly ethylene for protecting Tire components LDPE embossed Film	0.01 Kg
		5	Auxiliary material Poly and Liner	0.57 Kg
		6	Auxiliary material Inner Paint	0.14 Kg
		7	Auxiliary material Outer Paint	0.02 Kg
		8	Tire consolidation aid	0.18 Kg

			Bladder	
		9	Tire consolidation aid Curing Bladder	0.30 Kg
		10	Tire consolidation aid Turn up Bladder	0.08 Kg
		11	Material made up of Nylon to protect air retention layer of tire PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 Kg
NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON CNSTRCTON, MINNG OR INDSTRL HANDLNG VEHICLS AND MACHNES - BIAS NYLON	100 Kg	12	Mix of rubber and other ingredients for carcass otection, protecting, consolidating & insulating reinforcement material, Tread base application, insulating bead wire, ingredients for Kyle strip application Rubber Compound (Chloro butyl inner liner)	80.80 Kg
		13	Textile Tire Reinforcement Calendered Fabric - N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1	19.51 Kg
		14	Bead Wire BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32 Kg
		15	Film made up of Low density poly ethylene for protecting Tire components LDPE embossed Film	0.01 Kg
		16	Auxiliary material Poly and Liner	0.57 Kg

		17	Auxiliary material Inner Paint	0.14 Kg
		18	Auxiliary material Outer Paint	0.02 Kg
		19	Tire consolidation aid Bladder	0.18 Kg
		20	Tire consolidation aid Curing Bladder	0.30 Kg
		21	Tire consolidation aid Turn up Bladder	0.08 Kg
		22	Material made up of Nylon to protect air retention layer of tire PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 Kg
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON	100 Kg	23	Mix of rubber and other ingredients for carcass otection, protecting, consolidating & insulating reinforcement material, Tread base application, insulating bead wire, ingredients for Kyle strip application Rubber Compound (Chloro butyl inner liner)	81.55 Kg
		24	Textile Tire Reinforcement Calendered Fabric - N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1	18.76 Kg
		25	Bead Wire BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32 Kg

		26	Film made up of Low density poly ethylene for protecting Tire components LDPE embossed Film	0.01 Kg
		27	Auxiliary material Poly and Liner	0.57 Kg
		28	Auxiliary material Inner Paint	0.14 Kg
		29	Auxiliary material Outer Paint	0.02 Kg
		30	Tire consolidation aid Bladder	0.18 Kg
		31	Tire consolidation aid Curing Bladder	0.30 Kg
		32	Tire consolidation aid Turn up Bladder	0.08 Kg
		33	Material made up of Nylon to protect air retention layer of tire PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 Kg
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON	100 Kg	34	Mix of rubber and other ingredients for carcass otection, protecting, consolidating & insulating reinforcement material, Tread base application, insulating bead wire, ingredients for Kyle strip application. Rubber Compound (Chloro butyl inner liner)	81.55 Kg

		35	Textile Tire Reinforcement Calendered Fabric - N 6 1260D/2, 1260D/3, N 6 840D/2, 840D/1, N 6 1680D/2, N 66 420D/1	18.76 Kg
		36	Bead Wire BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32 Kg
		37	Film made up of Low density poly ethylene for protecting Tire components LDPE embossed Film	0.01 Kg
		38	Auxiliary material Poly and Liner	0.57 Kg
		39	Auxiliary material Inner Paint	0.14 Kg
		40	Auxiliary material Outer Paint	0.02 Kg
		41	Tire consolidation aid Bladder	0.18 Kg
		42	Tire consolidation aid Tire consolidation aid Curing Bladder	0.30 Kg
		43	Turn up Bladder	0.08 Kg
		44	Material made up of Nylon to protect air retention layer of tire PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	13 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002325AM25
RA File Number	08AX04001239 AM23
Licence No and Date	0811006427/11/11/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm appeared for personal hearing and explained about the case. Accordingly, the committee decided to ask for the additional information and defer the case.	

Case No.	14 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002301AM25
RA File Number	08AX04001592 AM23
Licence No and Date	0811006860/28/12/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm appeared for personal hearing and explained about the case. Accordingly, the committee decided to ask for the additional information and defer the case.	

Case No.	15 / NC/7/MEET/Oct/202425/7
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Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002316AM25
RA File Number	03AX04004599 AM23
Licence No and Date	0311020435/03/01/2023
Norms Committee Decision: The committee considered the case as per agenda and noted the firm has informed NC via email that they won't be able to attend the personal hearing and requested for another date. Hence, the committee decided to defer the case.	

Case No.	16 / NC/7/MEET/Oct/202425/7		
Case Status	Case Approved		
Party Name	PRISTINE MELAMINE LLP		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM APPLY 00005485AM23		
RA File Number	34AX04000917 AM23		
Licence No and Date	3411003223/03/01/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
MELAMINE MOULDING POWDER (Containing 30% wood pulp)	1 Kg	MELAMINE POWDER	0.474 Kg
		BLEACHED SOFTWOOD KRAFT PULP	0.300 Kg
		FORMALDEHYDE 37%	0.625 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	17 / NC/7/MEET/Oct/202425/7
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Case Status	Case Approved		
Party Name	PRISTINE MELAMINE LLP		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM APPLY 00005919AM23		
RA File Number	34AX04000790 AM23		
Licence No and Date	3411003299/25/01/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
MELAMINE MOULDING POWDER (Containing 30% wood pulp)	1 Kg	MELAMINE POWDER	0.474 Kg
		BLEACHED SOFTWOOD KRAFT PULP	0.300 Kg
		FORMALDEHYDE 37%	0.625 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	18 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00005912AM23
RA File Number	08AX04001711 AM23
Licence No and Date	0811007098/25/01/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export item: Formulated Polyamido Amine Hardener (Brownish yellow liquid with amine like odour)	
Qty.: 1 Kg	
Import Items:	

S.no.	Item description	Qty. recommended
1	Polyamide 140 / BB Amide 5033	0.182 Kg
2	Polyamide 125 / BB Amide 5036	0.274 Kg
3	Amino Ethyl Piperazine	0.040 Kg
4	Phenol	0.040 Kg
5	Methanol	0.040 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	19 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	WINDSON CHEMICAL PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006180AM23
RA File Number	52AX04001766 AM23
Licence No and Date	5211004148/08/02/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has not replied to the DL issued in meeting no. 1 dated 25.04.2024 . Hence, the committee decided to defer the case and directs the firm to submit the reply within 15 days.	

Case No.	20 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	SML FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006207AM23
RA File Number	52AX04001774 AM23
Licence No and Date	5211004153/09/02/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
POLYESTER METALLIZED FILM	1 Kg	PTA	0.8814 Kg
		MEG	0.3496 Kg
		ANTIMONY TRIOXIDE	Net to Net
		MANGANESE ACETATE	Net to Net
		PHOSPHORIC ACID	Net to Net
		SILICA	Net to Net
		TRIETHYLENEGLYCOL	Net to Net
		ALUMINIUM WIRE	0.0246 Kg
		INDUCTION/EVAPORATION BOAT	0.007 NOS

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	21 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	ARGIL SPC FLOORING CO
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006190AM23
RA File Number	24AX04000324 AM23
Licence No and Date	2411002222/09/02/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024

1. Thickness of GSM of import item 8 and 9.
2. Function of UV flame retarded resin and how it is use in process..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	22 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	BABA FLOORING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002621AM25
RA File Number	13AX04000339 AM23
Licence No and Date	1311001816/21/03/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024	
1. Please explain the process HOMAG where wastage shown is 7%. 2. As per process given the wastage is 18.3% while in appendix 4E wastage shown is 10%. Please explain. 3. Thickness of tiles to be exported. 4. Material balance between import and export in weight term to justify wastage claimed.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	23 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002349AM25
RA File Number	08AX04002168 AM23
Licence No and Date	0811007662/23/03/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm appeared for personal hearing and explained about the case. Accordingly, the committee decided to ask for the additional information and defer the case.	

Case No.	24 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002326AM25
RA File Number	08AX04002168 AM23
Licence No and Date	0811007662/23/03/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm appeared for personal hearing and explained about the case. Accordingly, the committee decided to ask for the additional information and defer the case.	

Case No.	25 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002341AM25
RA File Number	08AX04000061 AM24
Licence No and Date	0811007884/17/04/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm appeared for personal hearing and explained about the case. Accordingly, the committee decided to ask for the additional information and defer the case.	

Case No.	26 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002327AM25
RA File Number	08AX04000061 AM24
Licence No and	0811007884/17/04/2023

Date	
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm appeared for personal hearing and explained about the case. Accordingly, the committee decided to ask for the additional information and defer the case.	

Case No.	27 / NC/7/MEET/Oct/202425/7		
Case Status	Case Approved		
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM REVIW00003478AM25		
RA File Number	07AX04000050 AM24		
Licence No and Date	0711007467/03/05/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PE FILM	1 Kg	LDPE GRANULES	0.3675 Kg
		LLDPE GRANULES	0.525 Kg
		EXCEED METALLOCENE POLYETHYLENE RESIN	0.1575 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	28 / NC/7/MEET/Oct/202425/7		
Case Status	Case Deferred		
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM REVIW00002328AM25		
RA File Number	08AX04000233 AM24		
Licence No and	0811008126/10/05/2023		

Date	
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm appeared for personal hearing and explained about the case. Accordingly, the committee decided to ask for the additional information and defer the case.	

Case No.	29 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	NARENDRA EXPLOSIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00000994AM24
RA File Number	05AX04000398 AM24
Licence No and Date	0511018918/19/05/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to call the firm for personal hearing.	

Case No.	30 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	ARGIL SPC FLOORING CO
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00001100AM24
RA File Number	24AX04000048 AM24
Licence No and Date	5211004822/25/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. Thickness of GSM of import item 8 and 9. 2. Function of UV flame retarded resin and how it is use in process.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	31 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002350AM25
RA File Number	08AX04000276 AM24
Licence No and Date	0811008312/31/05/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm appeared for personal hearing and explained about the case. Accordingly, the committee decided to ask for the additional information and defer the case.	

Case No.	32 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002329AM25
RA File Number	08AX04000276 AM24
Licence No and Date	0811008312/31/05/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm appeared for personal hearing and explained about the case. Accordingly, the committee decided to ask for the additional information and defer the case.	

Case No.	33 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00004561AM24
RA File Number	03AX04001839 AM24
Licence No and Date	0311025630/21/07/2023
Norms Committee Decision:	

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm in meeting no 2 dated 14.03.2024. Hence, the Committee decided to defer the case.

Case No.	34 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002337AM25
RA File Number	08AX04000989 AM24
Licence No and Date	0811009197/24/08/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm appeared for personal hearing and explained about the case. Accordingly, the committee decided to ask for the additional information and defer the case.	

Case No.	35 / NC/7/MEET/Oct/202425/7		
Case Status	Case Approved		
Party Name	CHIRIPAL POLY FILMS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM APPLY 00005255AM24		
RA File Number	08AX04000938 AM24		
Licence No and Date	0811009214/26/08/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
BOPET FILM COATED (Containing PVDC Min. 22%)	1 Kg	Purified Terephthalic Acid (PTA)	0.565 Kg
		Mono Ethylene Glycol (MEG)	0.2233 Kg

		Polyvinylidene chloride (PVDC)	0.231 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	36 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00005613AM24
RA File Number	03AX04002660 AM24
Licence No and Date	0311027066/12/09/2023
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm in meeting no 3 dated 21.06.2024. Hence, the Committee decided to defer the case.	

Case No.	37 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM REVIW00002330AM25
RA File Number	08AX04001092 AM24
Licence No and Date	0811009340/13/09/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm appeared for personal hearing and explained about the case. Accordingly, the committee decided to ask for the additional information and defer the case.	

Case No.	38 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred

Party Name	SINGLA POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00005795AM24
RA File Number	05AX04001476 AM24
Licence No and Date	0511021099/21/09/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. Manufacturing process indicating using both imported and indigenous items in the process and showing indigenous items 2. Weight of export item no; 4 and 5 (Not in pcs) 3. Complete calculation of the requirement of both imported and indigenous items indicating net content and wastage, separately for the manufacturing of each export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	39 / NC/7/MEET/Oct/202425/7		
Case Status	Case Approved		
Party Name	CHIRIPAL POLY FILMS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM APPLY 00006050AM24		
RA File Number	08AX04001278 AM24		
Licence No and Date	0811009540/05/10/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
BOPET FILM COATED (Containing PVDC Min. 22%)	1 Kg	Purified Terephthalic Acid (PTA)	0.565 Kg
		Mono Ethylene Glycol (MEG)	0.2233 Kg
		Polyvinylidene chloride (PVDC)	0.231 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	40 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006100AM24
RA File Number	03AX04003027 AM24
Licence No and Date	0311027720/09/10/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm in meeting no 3 dated 21.06.2024. Hence, the Committee decided to defer the case.	

Case No.	41 / NC/7/MEET/Oct/202425/7	
Case Status	Case Approved	
Party Name	CEAT LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024	
HQ File Number	HQRNORM APPLY 00006092AM24	
RA File Number	03AX04003094 AM24	
Licence No and Date	0311027703/09/10/2023	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Item: All Truck Bus Radial Tyres (Tube less)		
Quantity : 4,000 MT		
Import Items:		
S. No.	Item Name	Quantity recommended for 100 MT. of export product

1.	Natural Rubber	37.969 MT
2.	Bromo butyl Rubber	2.488 MT
3.	Synthetic Rubber PBR	3.706 MT
4.	Nylon Tyre Cord Fabric – Dipped	0.245 MT
5.	Carbon Black	20.041 MT
6.	Synthetic Resin	Deleted specific name not given
7.	Micro Crystalline Wax	0.305 MT
8.	Rubber Chemicals – Retarders	0.103 MT
9.	Structol	0.251 MT
10.	Silicon Dioxide	3.146 MT
11.	Hydrocarbon Resin	0.184 MT
12.	Manobond 680C	0.099 MT
13.	Synthetic Rubber SBR	0.534 MT
14.	Sulphur Silane	0.208 MT
15.	Isoprene Rubber SKI	0.064 MT
16.	Rubber Chemicals Antioxidant	1.245 MT
17.	Rubber Chemicals Accelerator s	0.489 MT
18.	Insoluble Sulphur	0.985MT
19.	Steel Tyre Cord	16.592 MT

20.	Soluble sulphur	0.284 MT
21.	Wood Rosin	0.278 MT
22	Synthetic Rubber SSBR	0.025 MT
23.	Stearic Acid	0.760 MT
24.	Miscl. Chemicals	0.057 MT
25.	Bead Wire	5.693 MT
26	Rubber process oil	0.589 MT
27	Zinc Oxide	2.321 MT
28	Adhesive Resin	0.001 MT
29	Reclaim rubber	0.013 MT
30	Polyester Tyre Cord Fabric	0.009 MT
31	Zincolet	0.018 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals, as per general note 8 of the Handbook of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	42 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	IDEAX LABELS AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006170AM24
RA File Number	33AX04000075 AM24
Licence No and Date	3311001567/11/10/2023

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm in meeting no 3 dated 21.06.2024. Hence, the Committee decided to defer the case.

Case No.	43 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	K.L.J. POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006212AM24
RA File Number	05AX04002058 AM24
Licence No and Date	0511021485/12/10/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
THERMOPLASTIC RUBBER (TPR) COMPOUND (FOOTWEAR)	1 Kg	STYRENE BUTADIENE STYRENE	0.906 Kg
		GENERAL POLYSTYRENE PURPOSE	0.119 Kg
		POLYOLEFIN ELASTOMER	0.004 Kg
		ANTIOXIDANT (168)	0.001 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	44 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006307AM24

RA File Number	02AX04000423 AM24
Licence No and Date	0211005301/17/10/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to refer the case to C&PC to examine the case.	

Case No.	45 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	MRL TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006543AM24
RA File Number	05AX04002215 AM24
Licence No and Date	0511021825/31/10/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S. No.	Description	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural/ agro industrial vehicles and machines radials-nylon and polyester (810246.0 kg)	100 Kgs	1	Natural rubber-TSR,RSS	35.63
		2	Synthetic rubber:PBR	5.89
		3	Synthetic rubber:styrene butadiene rubber SBR-1502	8.20
		4	Carbon black	25.88
		5	Nylon tyre cord fabric (dipped)	3.05
		6	Rubberised textile fabric nylon chafer fabric (dipped)	0.051
		7	Polyester tyre cord fabric (dipped)	2.12
		8	Bead wire	3.12.

		9	Rubber chemical :antioxidants tmq / tdq / hs	0.74
		10	Rubber chemical :antioxidants 6ppd	0.76
		11	Rubber chemical :accelerator NS TBBS MBTS	0.56
		12	Rubber chemical :retarders ctp(pvi)	0.12
		13	Zinc oxide	2.85
		14	Stearic acid	0.95
		15	Microcrystalline petroleum wax	0.80
		16	Precipitated silica filler	2.01
		17	Rae (residual aromatic extract) oil or similar products in which the weight of the aromatic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	4.14
		18	Phenolic tackifier resin	1.06
		19	Insoluble sulphur	0.27
		20	Processing additives	0.85
		21	Homogenising agent	0.14

Note: There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals (S. No.9 TO 12) and up to 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 14 to 21).

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	46 / NC/7/MEET/Oct/202425/7		
Case Status	Case Approved		
Party Name	SAJ INDUSTRIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM APPLY 00006651AM24		
RA File Number	52AX04000173 AM24		
Licence No and Date	5211006286/06/11/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
POLYESTER CHIPS / PET CHIPS - SILICA	1 Kg	PTA	0.8530 Kg
		MEG	0.3310 Kg
		ANTIMONY TRIACETATE	0.00033 Kg
		SILICA	0.0.10 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	47 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	GRP LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006726AM24
RA File Number	03AX04003448 AM24
Licence No and Date	0311028575/08/11/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item: RECLAIMED RUBBER STANDARD	

Qty.: 1847.0 MT

Import Item: USED RUBBER TUBES CUT INTO TWO PIECES WITHOUT VALVES STANDARD*

Qty.: 1795.284 MT

*Subject to compliance of all statutory clearance

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	48 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006749AM24
RA File Number	10AX04000222 AM24
Licence No and Date	1011002112/08/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. COA report with DRC of both import and export items. 2. Detailed explanation of the import and export items with reference to Indian Standard Specification. 3. Indigenous items to use in manufacturing export items and accordingly is to be filled in 4 E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	49 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	ARGIL SPC FLOORING CO
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006733AM24
RA File Number	24AX04000329 AM24
Licence No and Date	2411002951/08/11/2023

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm in meeting no 3 dated 21.06.2024. Hence, the Committee decided to defer the case

Case No.	50 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006767AM24
RA File Number	08AX04001489 AM24
Licence No and Date	0811009934/09/11/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
As per application from S.No. 1 to 4	As per Application	As per application from S.No. 1 to 7	Wastage allowed 10%

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	51 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006761AM24
RA File Number	07AX04001237 AM24
Licence No and Date	0711009660/09/11/2023

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm in meeting no 3 dated 21.06.2024. Hence, the Committee decided to

defer the case.

Case No.	52 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006829AM24
RA File Number	09AX04000724 AM24
Licence No and Date	0911006223/14/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. Solid resin Content (in percentage) of Hydrocarbon Resins, Thermoplastic Elastomer SIS and Rosin Ester Tackifying Resin / Komotac Resin. 2. Sizes/Dimension of the export items. 3. Raw materials required for making adhesive (Both imported and indigenous) and accordingly calculation per 100 Square meter of export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	53 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006916AM24
RA File Number	02AX04000483 AM24
Licence No and Date	0211005457/20/11/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to refer the case to C&PC to examine the case.	

Case No.	54 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	GREENPRO VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006914AM24
RA File Number	34AX04000637 AM24
Licence No and Date	3411004360/20/11/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm in meeting no 3 dated 21.06.2024. Hence, the Committee decided to defer the case.	

Case No.	55 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006963AM24
RA File Number	07AX04001293 AM24
Licence No and Date	0711009752/21/11/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm in meeting no 3 dated 21.06.2024. Hence, the Committee decided to defer the case.	

Case No.	56 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	JALARAM INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00006965AM24

RA File Number	08AX04001521 AM24
Licence No and Date	0811010010/22/11/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm in meeting no 3 dated 21.06.2024. Hence, the Committee decided to defer the case.	

Case No.	57 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007002AM24
RA File Number	03AX04003725 AM24
Licence No and Date	0311028860/23/11/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm in meeting no 3 dated 21.06.2024. Hence, the Committee decided to defer the case.	

Case No.	58 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007102AM24
RA File Number	34AX04000651 AM24
Licence No and Date	3411004387/29/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. Material balance of the items used in the process (including indigenous items) and export of quantity. 2. Calculation of requirement of raw materials indicating net content and wastage separately.	

3. Reason for asking high percentage of Glass fibre and stitch mat glass fiber fabric in Fibre-reinforced plastic (FRP) Pultruded profile, indicating end uses.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	59 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007136AM24
RA File Number	03AX04003927 AM24
Licence No and Date	0311029034/30/11/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024	
1. Net weight of export product. 2. Thickness of export product. 3. Net weight of PVC compound in total composite weight of export. 4. Composition of PVC compound used in export product on 100 Kg basis. 5. Material balance in weight terms between import and export. 6. Complete technical detail as per Appendix 4E. 7. Wastage details. 8. Specific name of import wherever generic name is given.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	60 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007122AM24
RA File Number	03AX04003916 AM24
Licence No and Date	0311029023/30/11/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: All Truck Bus Radial Tyres (Tube less)

Quantity : 4,000 MT

Import Items:

S. No.	Item Name	Quantity recommended for 100 MT. of export product
1.	Natural Rubber	37.969 MT
2.	Bromo butyl Rubber	2.488 MT
3.	Synthetic Rubber PBR	3.706 MT
4.	Nylon Tyre Cord Fabric – Dipped	0.245 MT
5.	Carbon Black	20.041 MT
6.	Synthetic Resin	Deleted specific name not given
7.	Micro Crystalline Wax	0.305 MT
8.	Rubber Chemicals – Retarders	0.103 MT
9.	Structol	0.251 MT
10.	Silicon Dioxide	3.146 MT
11.	Hydrocarbon Resin	0.184 MT
12.	Manobond 680C	0.099 MT
13.	Synthetic Rubber SBR	0.534 MT
14.	Sulphur Silane	0.208 MT

15.	Isoprene Rubber SKI	0.064 MT
16	Rubber Chemicals Antioxidant	1.245 MT
17.	Rubber Chemicals Accelerator s	0.489 MT
18.	Insoluble Sulphur	0.985MT
19.	Steel Tyre Cord	16.592 MT
20.	Soluble sulphur	0.284 MT
21.	Wood Rosin	0.278 MT
22	Synthetic Rubber SSBR	0.025 MT
23.	Stearic Acid	0.760 MT
24.	Miscl. Chemicals	0.057 MT
25.	Bead Wire	5.693 MT
26	Rubber process oil	0.589 MT
27	Zinc Oxide	2.321 MT
28	Adhesive Resin	0.001 MT
29	Reclaim rubber	0.013 MT
30	Polyester Tyre Cord Fabric	0.009 MT
31	Zincolet	0.018 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals, as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	61 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007164AM24
RA File Number	04AX04000761 AM24
Licence No and Date	0411006503/01/12/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Items: SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS

Qty.: 30511.0 KILOGRAMS (KGS)

Import items:

S. No.	Description	Qty. per 100 Kg of export item
1	NATURAL RUBBER-)	54.09 Kg
2	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702	0.42 Kg
3.	CARBON BLACK	31.15 Kg
4.	Bead wire	2.95 Kg
5.	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur))	2.518 Kg
6	ZINC OXIDE	2.48 Kg
7	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid, solvents, Plasticisers, Synth Resin Bonding /Coupling Agents, Activators And Minerals Fillers And Mould Release Agents, Tackifiers Catalysts And Skyloff	4.63 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note 8 of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	62 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007212AM24
RA File Number	02AX04000515 AM24
Licence No and Date	0211005520/05/12/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to refer the case to C&PC to examine the case.	

Case No.	63 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	RMX INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007207AM24
RA File Number	30AX04000416 AM24
Licence No and Date	3011004498/05/12/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024	
1. The items of import and quantities in AA: is quite different from A: 1709 and to justify the same, 2. To indicate indigenous items to use in the process. 3. Production/Consumption data for the last three years duly certified by Chartered accountant.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	64 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	CHEMIPRIME IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007197AM24
RA File Number	03AX04004008 AM24
Licence No and Date	0311029107/05/12/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	65 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007271AM24
RA File Number	02AX04000520 AM24
Licence No and Date	0211005534/07/12/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to refer the case to C&PC to examine the case.	

Case No.	66 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	KANPUR PLASTIPACK LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007294AM24
RA File Number	06AX04000268 AM24
Licence No and Date	0611002358/08/12/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
CPP METTALIZED FILM(CPP METTALIZED FILM (METTALIZED CAST POLYPROPYLENE FILM) (Having Net Contents of 210000.0 Kgs. Of POLYPROPYLENE GRANULES and 89700.0 Kgs. Of PROPYLENE COPOLYMERS))	1Kg	POLYPROPYLE NE GRANULES	1.05 Kg/Kg content in export
		PROPYLENE COPOLYMERS	1.05 Kg/Kg content in export

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	67 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007299AM24
RA File Number	10AX04000244 AM24
Licence No and Date	1011002169/11/12/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024

1. COA report with DRC of both import and export items.
2. Detailed explanation of the import and export items with reference to Indian Standard Specification.
3. Indigenous items to use in manufacturing export items and accordingly is to be filled in 4 E

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	68 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	STIC ON PAPERS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007351AM24
RA File Number	09AX04000822 AM24
Licence No and Date	0911006369/12/12/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. Solid resin Content (in percentage) of Hydrocarbon Resins, Thermoplastic Elastomer SIS and Rosin Ester Tackifying Resin / Komotac Resin. 2. Sizes/Dimension of the export items. 3. Raw materials required for making adhesive (Both imported and indigenous) and accordingly calculation per 100 Square meter of export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	69 / NC/7/MEET/Oct/202425/7		
Case Status	Case Approved		
Party Name	SUPREME POLYWEAVE PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM APPLY 00007415AM24		
RA File Number	03AX04004068 AM24		
Licence No and Date	0311029251/14/12/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
ARTICLES MADE OF POLYETHYLENE (EASY OPEN BAG)(MANUFACTURED BY USING - HDPE GRANUALS FILM GRADE QTY. 570,000.000 KGS AND LLDPE GRANUALS FILM GRADE QTY. 400,000.000 KGS AND COLOUR MASTERBATCH QTY. 30,000.000	1000000.0 Kg	HDPE Granules FILM GRADE	598500.0 Kg
		LLDPE GRANULES (FILM GRADE)	420000.0 Kg
		COLOUR MASTER BATCH	31500.0 Kg

KGS FOR EXPORT OF QTY.1000,000.000 KGS)			
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	70 / NC/7/MEET/Oct/202425/7		
Case Status	Case Approved		
Party Name	FARCOM CABLE SYSTEMS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM APPLY 00007403AM24		
RA File Number	07AX04001427 AM24		
Licence No and Date	0711009960/14/12/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PVC COMPOUND(CABLE GRADE)	2000.0 MT	PVC RESIN	1309.415 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	71 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007474AM24
RA File Number	05AX04002803 AM24
Licence No and Date	0511022773/19/12/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item Name: Expansion and Contraction Joint made out of PVC Resin OR Re-Injectable Hose Made out of PVC Resin (HeatResistant)

Qty.: 120000.0 KILOGRAMS (KGS)

Import Items:

S. no	Item description	Qty. recommended per kg of export
1	Nitrile Butadiene Rubber	0.14 KG
2	PVC Resin Paste or Suspension Grade	0.71 KG
3	DOP (Diocetyl Phthalate)	0.067 KG
4	Rubber Chemical	0.02 KG
5	Calcium Carbonate	0.083 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	72 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	NUMAKERS ASIA LLP
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007502AM24
RA File Number	52AX04000278 AM24
Licence No and Date	5211006824/20/12/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
FILAMENT FOR 3D PRINTING(Filament for 3D Printing is one of the most popular materials used in desktop 3D printing. It is the default filament of choice for most extrusion-based	43902.0 Kg	INGEO BIOPOLYMER	45000.0 Kg

3D printers bcz it can be printed at a low temperature and does not require a heat)			
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	73 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	BULKLINER LOGISTICS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007546AM24
RA File Number	10AX04000257 AM24
Licence No and Date	1011002194/22/12/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. Polymer material of liquid liner film. 2. Justification for 8% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	74 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007577AM24
RA File Number	07AX04001511 AM24
Licence No and Date	0711010024/26/12/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
PP CORRUGATED SHEET(Polypropylene Homopolymer-the net content of the imported item is 45494kgs of polypropylene - homopolymer)	6000.0 Numbers	Polypropylene Granules	1.05 Kg/Kg content in export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	75 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	COSMO FIRST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007589AM24
RA File Number	03AX04004132 AM24
Licence No and Date	0311029664/27/12/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. All technical detail as per annexure to appendix 4E for plastic products. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	76 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	AMARTARA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00007621AM24
RA File Number	03AX04004029 AM24
Licence No and Date	0311029753/29/12/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
PVDC Coated APET Film((Containing 0.900 Kg APet Film & 0.100 Kg PVDC Coating))	20000.0 Kg	APET FILM	18,900 Kg
		PVDC AQUEOUS DISPERSION (TOTAL SOLID CONTENT 55 +/- 2%)	428.0 Kg
		AQUEOUS DISPERSION OF POLY VINYLIDENE CHLORIDE (TOTAL SOLID CONTENT 60 +/- 1%)	2980.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	77 / NC/7/MEET/Oct/202425/7		
Case Status	Case Approved		
Party Name	JPFL FILMS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM APPLY 00008003AM24		
RA File Number	05AX04003286 AM24		
Licence No and Date	0511023298/17/01/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Cast Polypropylene Metallised Film(Metallised Film)	2000.0 MT	Polypropylene	2398.0 MT
		Aluminium Wire	49.2 MT
		Evaporation Boats	14000.0 Numbers
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	78 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	ACG CELLULOSE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00008158AM24
RA File Number	03AX04004797 AM24
Licence No and Date	0311030453/25/01/2024
Norms Committee Decision: The committee considered the case as per agenda and defers the case for further examination.	

Case No.	79 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00008552AM24
RA File Number	03AX04005126 AM24
Licence No and Date	0311031148/13/02/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. Specification, size, Dimension, Composition and Weight in kg terms of Import and export items. 2. To indicate the indigenous items to use in the manufacturing process. 3. Photographs of both import and export items. 4. Reason for importing hose under plastic HS code (39173990) and exporting the same item after cutting and marking into Rubber HS Code (40091100). Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	80 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	JPFL FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00008963AM24
RA File Number	05AX04003867 AM24
Licence No and Date	0511024392/07/03/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. Net content of coating and type of coating material in BOPP film. 2. Specification and type of co-polymer used and high glass additives. 3. Manufacturing process in detail. 4. Justification of 13.1% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	81 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	JPFL FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00009188AM24
RA File Number	05AX04003960 AM24
Licence No and Date	0511024558/18/03/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. Net content of PBT in export. 2. Justification of 12% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	82 / NC/7/MEET/Oct/202425/7		
Case Status	Case Approved		
Party Name	VISION PRODUCTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM APPLY 00000271AM25		
RA File Number	34AX04001004 AM24		
Licence No and Date	3411004817/16/04/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
ALKYD RESIN VLK - 3070-70%	1 Kg	GLYCERINE	0.198 Kg
		PHTHALIC ANHYDRIDE	0.287 Kg
		MIX-XYLENE	0.150 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	83 / NC/7/MEET/Oct/202425/7			
Case Status	Case Approved			
Party Name	ATC TIRES AP PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024			
HQ File Number	HQRNORM APPLY 00000435AM25			
RA File Number	26AX04000003 AM25			
Licence No and Date	2611001429/25/04/2024			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Product	Qty.	Import Item Sl. No.	Import Items	Qty in Kg

NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON	100 Kg	1.	Natural Rubber SPR-20/SPR-20/Grade 10,20 /TSR10, SVR 3L, STR20 HG-OS Natural Rubber	31.34
		2.	Synthetic Rubber- SBR-1723/1783 Synthetic Rubber	1.70
		3.	Synthetic Rubber- SBR 1500,1502 Synthetic Rubber	8.87
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel, PBD (Neodymium), Synthetic Rubber	8.95
		5.	Chlorobutyl Rubber Synthetic Rubber	0.65
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh Recycled Rubber	1.11
		7.	Carbon Black Feed- N220N234N326N330 N375N660 Reinforcement Filler	26.40
		8.	NYLON 6 DIPPEDTYRE CORDFABRICS ANDNYLON 66 DIPPEDTYRECORDFABRICS Textile Tire Reinforcement	3.14
		9.	Steel Wire Steel Cord (various)	0.05

			Steel Wire	
		10.	Wire Of Iron Or Non Alloy Steel Bead Wire Bead Wire	2.61
		11.	Soluble Sulphur treated with 1.0% Curing Agent	0.53
		12.	Insoluble Sulphur 20% oil-treated Curing Agent	0.37
		13.	Insolublesulphur 10 Curing Agent	0.01
		14.	Rubber Process Oil- Low PCA Oil Process Aid	3.26
		15.	Mycrocrystalline Wax, MC Wac with 70% paraffin Anti ozonant	1.07
		16.	Rubber Chemical- TMQ, Anti Oxidant	0.41
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI Curing accelerator	0.81
		18.	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids, Coupling Agent,ProcessAid,Trackifier	0.43
		19.	Gum Rosin Takifier	1.05

		20.	Mixture Of Aromatic Hydrocarbon Resin Process Aid	0.14
		21.	Zinc Oxide Curing Activator	1.73
		22.	Calcium Carbonate Reinforcement Filler	0.17
		23.	77PD Anti ozonant	0.35
		24.	6PPD Anti ozonant	0.91
		25.	Stearic Acid Curing Activator	1.01
		26.	Cobalt Salt Dry bond Agent	0.01
		27.	Precipitated Silica Reinforcement Filler	2.13
		28.	HMM 65 Dry bond Agent	0.15
		29.	Phenolic Tackifier Resin Takifier	0.56
		30.	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5 Dry bond Agent,Takifier	0.23

		31.	Poly and Liner Auxillary material	0.54
		32.	Eva bag and poly Eva bag and poly	0.08
		33.	Inner Paint Auxillary material	0.13
		34.	Outer Paint / TIRE FINISH PAINT Auxillary material	0.02
		35.	Curing Bladder Tire consolidation aid	0.30
		36.	Turn up Bladder Tire consolidation aid in green stage	0.25
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape Material made up of Nylon to protect air retention layer of tire	0.06
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI Textile tire reinforcement (Polyester).	3.22
		39.	Nylon-6 840D/1 15.2 X 15.2 EPI,Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI Textile Tire Reinforcement	0.05

		40.	Antitack Powder for Batch Off Auxillary material0	0.20
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items. RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	84 / NC/7/MEET/Oct/202425/7			
Case Status	Case Approved			
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024			
HQ File Number	HQRNORM APPLY 00000423AM25			
RA File Number	03AX04000356 AM25			
Licence No and Date	0311033357/25/04/2024			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item		Quantity	Import item	Quantity
Polyether Polyol (Exacol G 375)		1 Kg	Propylene Oxide	0.792 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	85 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00000463AM25
RA File Number	03AX04000411 AM25
Licence No and Date	0311033426/29/04/2024
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024

1. Technical justification for claiming different wastage under 4E, CA certificate and import quantity applied.
Revised data may be furnished along-with all relevant technical details.
2. Please furnish only the relevant polymer in import item no. 1, which is actually used in the export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	86 / NC/7/MEET/Oct/202425/7		
Case Status	Case Approved		
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024		
HQ File Number	HQRNORM APPLY 00000482AM25		
RA File Number	03AX04000379 AM25		
Licence No and Date	0311033460/30/04/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Polyether Polyol (Exacol PPG 700 T)	1 Kg	Propylene Oxide	0.877 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	87 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00000749AM25
RA File Number	26AX04000007 AM25
Licence No and Date	2611001458/16/05/2024
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Product	Qty.	Import Item Sl. No.	Import Items	Qty
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON	100 Kg	1.	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG-OS Natural Rubber	31.34 Kg
		2.	Synthetic Rubber- SBR-1723/1783 Synthetic Rubber	1.70 Kg
		3.	Synthetic Rubber- SBR 1500,1502 Synthetic Rubber	8.87 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel, PBD (Neodymium), Synthetic Rubber	8.95 Kg
		5.	Chlorobutyl Rubber Synthetic Rubber	0.65 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh Recycled Rubber	1.11 Kg
		7.	Carbon Black Feed- N220N234N326N330 N375N660 Reinforcement Filler	26.40 Kg
		8.	NYLON 6 DIPPEDTYRE	3.14

			CORDFABRICS AND NYLON 66 DIPPED TYRE CORDFABRICS Textile Tire Reinforcement	Kg
		9.	Steel Wire Steel Cord (various) Steel Wire	0.05 Kg
		10.	Wire Of Iron Or Non Alloy Steel Bead Wire Bead Wire	2.61 Kg
		11.	Soluble Sulphur treated with 1.0% Curing Agent	0.53 Kg
		12.	Insoluble Sulphur 20% oil-treated Curing Agent	0.37 Kg
		13.	Insoluble sulphur 10 Curing Agent	0.01 Kg
		14.	Rubber Process Oil- Low PCA Oil Process Aid	3.26 Kg
		15.	Mycrocrytaline Wax, MC Wac with 70% paraffin Anti ozonant	1.07 Kg
		16.	Rubber Chemical- TMQ, Anti Oxidant	0.41 Kg
		17.	Accelerator (DPG, MBTS, CBS, TBBS, DCBS , Peptizer, PVI Curing accelerator	0.81 Kg
		18.	Silane X-50-S, Zinc Soap Of	0.43

			Unsaturated Fatty Acids, Coupling Agent, Process Aid, Trackifier	Kg
		19.	Gum Rosin Takifier	1.05 Kg
		20.	Mixture Of Aromatic Hydrocarbon Resin Process Aid	0.14 Kg
		21.	Zinc Oxide Curing Activator	1.73 Kg
		22.	Calcium Carbonate Reinforcement Filler	0.17 Kg
		23.	77PD Anti ozonant	0.35 Kg
		24.	6PPD Anti ozonant	0.91 Kg
		25.	Stearic Acid Curing Activator	1.01 Kg
		26.	Cobalt Salt Dry bond Agent	0.01 Kg
		27.	Precipitated Silica Reinforcement Filler	2.13 Kg
		28.	HMM 65 Dry bond Agent	0.15 Kg

		29.	Phenolic Tackifier Resin Takifier	0.56 Kg
		30.	Penacolite B-20-S, Reinforcing PF Resin Premixed With HMT, Koresin, Hydrocarbon Resin DCPD 100-5 Dry bond Agent, Takifier	0.23 Kg
		31.	Poly and Liner Auxillary material	0.54 Kg
		32.	Eva bag and poly Eva bag and poly	0.08 Kg
		33.	Inner Paint Auxillary material	0.13 Kg
		34.	Outer Paint / TIRE FINISH PAINT Auxillary material	0.02 Kg
		35.	Curing Bladder Tire consolidation aid	0.30 Kg
		36.	Turn up Bladder Tire consolidation aid in green stage	0.25 Kg
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape Material made up of Nylon to protect air retention layer of tire	0.06 Kg
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19, 23, 25 EPI,	3.22 Kg

			1500D/2 27 EPI Textile tire reinforcement (Polyester).	
		39.	Nylon-6 840D/1 15.2 X 15.2 EPI,Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI Textile Tire Reinforcement	0.05 Kg
		40.	Antitack Powder for Batch Off Auxillury material	0.20 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	88 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00000810AM25
RA File Number	08AX04000109 AM25
Licence No and Date	0811011607/20/05/2024
Norms Committee Decision:	
The committee considered the case as per agenda and noted the committee representative of firm did not appear for personal hearing. Hence, the committee decided to defer the case.	

Case No.	89 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00000986AM25
RA File Number	03AX04000995 AM25
Licence No and	0311034216/29/05/2024

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. Technical justification for claiming different wastage under 4E, CA certificate and import quantity applied. Revised data may be furnished along-with all relevant technical details. 2. Please furnish only the relevant polymer in import item no. 1, which is actually used in the export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	90 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	CHAMPION ADVANCED MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00001156AM25
RA File Number	03AX04001122 AM25
Licence No and Date	0311034409/06/06/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024 1. Justification for adding Bisphenol-A in the Epoxy resin. Please give complete chemical reaction with Mol. Weight and change in epoxy value. 2. % NVM in the export product. 3. COA of export item with composition. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	91 / NC/7/MEET/Oct/202425/7
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00001206AM25
RA File Number	26AX04000013 AM25
Licence No and Date	2611001482/10/06/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Product	Qty.	Import Item Sl. No.	Import Items	Qty
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON STEEL BELTED	100 Kg	1.	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG-OS Natural Rubber	30.87 Kg
		2.	Synthetic Rubber- SBR-1723/1783 Synthetic Rubber	0.580 Kg
		3.	Synthetic Rubber- SBR 1500,1502 Synthetic Rubber	7.130 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel, PBD (Neodymium), Synthetic Rubber	8.90 Kg
		5.	Chlorobutyl Rubber Synthetic Rubber	1.540 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh Recycled Rubber	0.120 Kg
		7.	Carbon Black Feed- N220N234N326N330 N375N660 Reinforcement Filler	27.290 Kg

		8.	NYLON 6 DIPPEDTYRE CORDFABRICS ANDNYLON 66 DIPPEDTYRECORDFABRICS Textile Tire Reinforcement	1.350 Kg
		9.	Steel Wire Steel Cord (various) Steel Wire	6.380 Kg
		10.	Wire Of Iron Or Non Alloy Steel Bead Wire Bead Wire	3.370 Kg
		11.	Soluble Sulphur treated with 1.0% Curing Agent	0.530 Kg
		12.	Insoluble Sulphur 20% oil-treated Curing Agent	0.340 Kg
		13.	Insouablesulphur 10 Curing Agent	0.250 Kg
		14.	Rubber Process Oil- Low PCA Oil Process Aid	2.370 Kg
		15.	Mycrocrytaline Wax, MC Wac with 70% parrafin Anti ozonant	0.940 Kg
		16.	Rubber Chemical- TMQ, Anti Oxidant	0.400 Kg
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI Curing accelerator	0.670 Kg

		18.	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids, Coupling Agent,ProcessAid,Trackifier	0.310 Kg
		19.	Gum Rosin Takifier	0.760 Kg
		20.	Mixture Of Aromatic Hydrocarbon Resin Process Aid	0.700 Kg
		21.	Zinc Oxide Curing Activator	1.990 Kg
		22.	Calcium Carbonate Reinforcement Filler	0.160 Kg
		23.	77PD Anti ozonant	0.270 Kg
		24.	6PPD Anti ozonant	0.860 Kg
		25.	Stearic Acid Curing Activator	0.890 Kg
		26.	Cobalt Salt Dry bond Agent	0.040 Kg
		27.	Precipitated Silica Reinforcement Filler	1.470 Kg
		28.	HMM 65 Dry bond Agent	0.060 Kg

		29.	Phenolic Tackifier Resin Takifier	0.500 Kg
		30.	Penacolite B-20-S, Reinforcing PF Resin Premixed With HMT, Koresin, Hydrocarbon Resin DCPD 100-5 Dry bond Agent, Takifier	0.240 Kg
		31.	Poly and Liner Auxillary material	0.620 Kg
		32.	Eva bag and poly Eva bag and poly	0.080 Kg
		33.	Inner Paint Auxillary material	0.130 Kg
		34.	Outer Paint / TIRE FINISH PAINT Auxillary material	0.020 Kg
		35.	Curing Bladder Tire consolidation aid	0.410 Kg
		36.	Turn up Bladder Tire consolidation aid in green stage	0.310 Kg
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape Material made up of Nylon to protect air retention layer of tire	0.080 Kg
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19, 23, 25 EPI,	1.680 Kg

			1500D/2 27 EPI Textile tire reinforcement (Polyester).	
		39.	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI Textile Tire Reinforcement	0.260 Kg
		40.	Antitack Powder for Batch Off Auxillary material	0.030 Kg
		41.	Vulcuren Curing Agent	0.001 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	92 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00001947AM25
RA File Number	08AX04000494 AM25
Licence No and Date	0811012122/16/07/2024
Norms Committee Decision: The committee considered the case as per agenda and noted the committee representative of firm did not appear for personal hearing. Hence, the committee decided to defer the case.	

Case No.	93 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00002240AM25
RA File Number	26AX04000025 AM25
Licence No and Date	2611001539/31/07/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	94 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00002398AM25
RA File Number	26AX04000026 AM25
Licence No and Date	2611001547/08/08/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	95 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00002509AM25
RA File Number	03AX04002397 AM25
Licence No and Date	0311036324/13/08/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024	

1. Technical justification for claiming different wastage under 4E, CA certificate and import quantity applied.
Revised data may be furnished along-with all relevant technical details.
2. Please furnish only the relevant polymer in import item no. 1, which is actually used in the export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	96 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00003307AM25
RA File Number	03AX04003150 AM25
Licence No and Date	0311037453/26/09/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024	
1. Technical justification for claiming different wastage under 4E, CA certificate and import quantity applied. Revised data may be furnished along-with all relevant technical details. 2. Please furnish only the relevant polymer in import item no. 1, which is actually used in the export.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	97 / NC/7/MEET/Oct/202425/7
Case Status	Case Deferred
Party Name	LAVISH SURFACES
Meeting Number and Date	NC/ 7/ MEET/ Oct/ 202425/ 7 and 25/10/2024
HQ File Number	HQRNORM APPLY 00003491AM25
RA File Number	13AX04000208 AM25
Licence No and Date	1311003377/04/10/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2024-25/07 dated 24.10.2024	

1. Manufacturing process in detail including wastage at each stage.
2. Thickness of import item no. 4 and 5. Also weight / Sq. Meter of export.
3. As per description of export in appendix 4E it is noted that item contain woven fabric 300,000 Sq.meter as such please explain whether export is floor tiles or woven covering.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case